

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

No.HC.VII-17/2004/11560 /A

To, Smti. Nirmali Talukdar,
District & Sessions Judge,
Kokrajhar.

Dated Guwahati, the th December, 2024.

Sub:- **Restricted Holiday.**

Ref:- Letter No.DJK./I-5/24/7280, dtd. 27.11.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **Restricted Holiday on 05.12.2024**, as prayed for. The Chief Judicial Magistrate, Kokrajhar, and in his absence, the i/c C.J.M., Kokrajhar will be in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-17/2004/11561 /A, dated , 06-12-24
Copy to:

✓ J. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)